

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 5088 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 11th October, 2021

Sub:- **Casual leave.**

Ref:- Letter dated 06.10.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.10.2021 along with station leave permission from 10.10.2021 morning to 20.10.2021**. Shri Tadu Tamang, Joint Registrar of the Registry will look after the duties of the Registrar in addition to his normal duties.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/ 5089 /A, dated

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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